

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHAM UDYOG LIMITED Date of Commencement of Liquidation: 20-08-2018; List of Stakeholders as on Date: 20-06-2021; Name of IP: Mr. Narender Kumar Sharma; Process Number: 1; Last 5 digit of registration number: 10294

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	30000	1	30000				NA
2	Liquidation costs incurred till date		321711		321711				NA
3	Secured financial creditors	2	344307944	2	344307944				Annexure 3
4	Unsecured financial creditors	3	21112443	2	21112443				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	5997086	1	5997086				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1289955.85	1	1289955.85				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	373059139.85	7	373059139.85	0	0	0	